

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1634**  
(TO BE ANSWERED ON 26.07.2017)

**INDUCTION OF STATE SERVICES OFFICERS**

**1634. SHRI RAJAN VICHARE:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether any proposal is under consideration to increase the upper age limit of 54 years of State Services Officers for induction into three All India Services- IAS, IPS and IFS, as retirement age in Central Government has been increased from 58 to 60 years;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**ANSWER**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): The Central Government in consultation with State Governments and Cadre Controlling Authorities, has already raised the maximum age limit from 54 years to 56 years for induction of State Services officers into three All India Services, i.e. Indian Administrative Service (IAS), Indian Police Service (IPS) and Indian Forest Service (IFoS) by making necessary amendments to the rules vide Notifications No. 14015/30/2015-AIS-I, 14015/30/2015-AIS-IA and 14015/30/2015-AIS-IB, dated 17.3.2015 respectively.

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